

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1274
TO BE ANSWERED ON 29.07.2026

UNDER UTILISATION OF NIRBHAYA FUND

1274: SHRI RAJEEV KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the plans to address problems facing the Nirbhaya Fund i.e. a long record of under-utilisation of funds and money meant for women's safety too often goes unspent or is slow to reach the ground;
- (b) what was allocated, released and actually spent from the Nirbhaya Fund each year, scheme-wise and the real(inflation-adjusted) trend;
- (c) reasons for underutilization of funds; and
- (d) what steps department propose to take to ensure full, timely utilisation for women's safety?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a)to (d): Aimed at enhancing the safety and security of women and girls in the country, Nirbhaya Fund has been set up as a dedicated non-lapsable corpus fund administered by the Department of Economic Affairs (DEA), Ministry of Finance in accordance with the framework and guidelines issued by the Government from time to time. The Institutional mechanism envisages a coordinated approach involving the concerned Central Ministries, State Governments and Implementing Agencies for conceptualization, execution and monitoring of the projects. The Nirbhaya Fund Guidelines provide for an Inter-Ministerial Empowered Committee (EC), consisting of Secretaries of the Ministry of Home Affairs (MHA), Ministry of Road Transport and Highways (MoRTH), Ministry of Electronics and Information technology (MeITY,)Chairperson Railway Board, Joint Secretary DEA, Secretary of the Sponsoring Ministry or Department of the Government of India under whose domain the project falls, Secretary of the concerned State government proposing the project, Secretary of State Government in charge of Women and Child Development Department and is chaired by Secretary, Ministry of Women and Child development (MWCD).

Projects are conceptualized, planned and brought to the EC for appraisal and recommendation. Upon appraisal and recommendation of the proposals by the EC, the sponsoring Ministry's respective Competent Financial Authority (CFA) gives the approval, after which the allocation of funds from the Nirbhaya Fund is made in the Budget of the sponsoring Ministry / Department by the Ministry of Finance from the Nirbhaya Fund for

implementation in the given timelines. For projects/ schemes which require recurring expenditure, funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Ministries/Departments/ State Governments/ UTs, as required, as per provisions of General Financial Rules (GFR). The projects/ schemes under Nirbhaya Fund are demand driven and generally have staggered implementation schedule and the responsibility of implementation of the project lies with the concerned Ministries/Departments/ State Governments.

The Inter Ministerial Empowered Committee also reviews the status of implementation of projects, and expenditure on approved projects from time to time in conjunction with the concerned Ministries/ Departments/ State Governments/ UTs. The concerned Ministries / Departments / State Governments/ UTs also monitor the progress of implementation at their own levels.

Under the Nirbhaya Fund, depending on the requirements for the year and taking in to account the balance amount already available in the Public Account of Nirbhaya Fund, Government allocates funds on normative basis in the Annual Budget of the relevant nodal Ministries/Departments. Upto the financial year 2025-26, a total amount of Rs. 7990.85 Crore has been allocated under Nirbhaya Fund which is at **Annexure-I**. The total amount released and utilized out of the Nirbhaya Fund is Rs 6703.02 Crore which is nearly 84% of the total allocation. Project/ scheme-wise and year-wise amount released and utilised under Nirbhaya Fund since inception is at **Annexure-II**.

Annexure-I

Annexure referred to in reply to parts (a) to (d) of Rajya Sabha Unstarred Question No. 1274 to be answered on 29.07.2026 regarding 'Under utilisation of Nirbhaya Fund'.

S.No.	Financial Year	Allocation (Rs. Crore)
1	2013-14	1000.00
2	2014-15	1000.00
3	2015-16	—
4	2016-17	707.62
5	2017-18	550.00
6	2018-19	550.00
7	2019-20	550.00
8	2020-21	1355.23
9	2021-22	500.00
10	2022-23	500.00
11	2023-24	500.00
12	2024-25	500.00
13	2025-26	278.00
	Total	7990.85

Annexure-II

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 1274 to be answered on 29.07.2026 regarding 'Underutilisation of Nirbhaya Fund'.

I. Implementing agency - Ministry of Home Affairs (MHA)														
Total Number of Project Appraised = 12														
Total Released / Utilized Amount = 2998.62 Crores														
Projects under MHA and Year wise fund released/ utilized														
Sl.NO	Project Name	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26	Total Amount Released/ Utilized (Rs. In Crore)	Project status
1	Emergency Response Support System (ERSS)	0	221.0	52.1	8.4	44.7	23.6	14.3	0	0	0	0	358.15	Completed
2	Central Victim Compensation Fund (CVCf)	0	200	0	0	0	0	0	0	0	0	0	200	Completed
3	Cyber Crime Prevention against Women & Children (CCPWC) Sub-project under CCPWC	0	0	94.5	5.1	14.0	14.6	12.9	27.0	13.7	0	0	179.00	Completed
4	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	0	0	1.1	2.0	1.9	0	0	0	0	0	0	5.01	Completed
5	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	0	0	2.4	1.0	7.4	6.0	4.6	0	0	0	0	21.35	Completed
6	Delhi Police Safety of Women's Scheme	0	0	3.3	3.3	2.5	1.0	0	0	0	0	0	9.96	Completed
7	Safe City for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	0	0	0	733.9	487.0	90.8	37.9	85.0	143.2	78.6	72.9	1686.73	Ongoing
8	State of Art DNA Lab. at CFSL, Chandigarh	0	0	0	9.6	14.8	9.2	5.7	2.8	0.7	0	0	42.84	Completed
9	Strengthening DNA analysis, cyber forensic & related facilities in SFSs in 30 States/ UTs	0	0	0	61.2	63.5	16.1	18.3	15.0	10.4	9.3	5.0	184.80	Ongoing
10	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	0	0	0	5.1	13.7	7.8	6.9	5.2	9.6	5.0	3.3	56.58	Completed
11	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	0	0	0	0	94.4	4.5	0	13.9	0	0	0	94.47	Completed
12	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	0	0	0	0	100	7.5	50	0.5	1.7	16.3	4.8	159.73	Ongoing
	Total	0	421	153.4	829.5	843.7	181.1	150.7	149.4	179.3	109.1	86.0	2998.62	

II. **Implementing Agency – Ministry of Women and Child Development Ministry (MWCD)**

Total Number of Project Appraised = 17

Total Released / Utilized Amount = 1641.39 Crores

Projects under MWCD and Year wise fund released/utilized														
13	One Stop Centre (OSC)	11.0	40.2	30	148.4	137.8	160.2	145.4	65.7	189.7	156.8	213.8	1299.10	Ongoing
14	Universalisation of Women Helpline (WHL)	15.5	0.7	7.6	11.9	11.7	12.5	14.5	37.4	75.3	10.9	30.8	228.74	Ongoing
15	Mahila Police Volunteers (MPV)	0	1.5	9.1	4.5	1.2	0	0	0	0	0	0	16.32	Closed
16	Chirali Proposal, Women Empowerment Directorate	0	4.7	0	0	0	0	0	0	0	0	0	4.71	Closed
17	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	0	0	1.0	0	0	0	0	0	0	0	0	1.04	Closed
18	Safety and Security of Women, Govt. of Uttarakhand	0	0	0.3	0	0	0	0	0	0	0	0	0.31	Completed
19	Nirbhaya Shelter Home, Govt. of Nagaland	0	0	2.6	0	0	0	0	0	0	0	0	2.55	Completed
20	NICSI for Developing Nirbhaya Dashboard	0	0	0.2	0	0	0	0	0	0	0	0	0.24	Completed
21	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	0	0						8.3				8.25	Completed
22	Scheme for care and Support to victims under Section 4 & 6 of the POCSO Act, 2012	0	0	0	0	0	0	0	0	0	0	1.6	1.60	Ongoing
23	Installation of Storage boxes in the 16 Women markets in Manipur	0	0	0	0	0	0	0	1.6	0	0	0	1.60	Ongoing
24	Installation of CCTV cameras in 16 women markets in Manipur	0	0	0	0	0	0	0	0.9	0	0	0	0.88	Ongoing
25	Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational-Digital Training Safety and Empowerment of Women and Girls in Uttar Pradesh	0	0	0	0	0	0	0	0	14.1	0	0	14.06	Ongoing
26	7 Projects for construction of WWH in Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand	0	0	0	0	0	0	0	0	0	11.5	0	11.49	Ongoing
27	Construction of Working Women Hostel (WWH) in 7 districts of Mon, Kohima, Phek, Peren, Wokha, Zubhebot and Chumukedima in the State of Nagaland	0	0	0	0	0	0	0	0	0	12.6	12.6	25.20	Ongoing
28	Construction of Working Women Hostel (WWH) in district SAS Nagar,Punjab	0	0	0	0	0	0	0	0	0	3.8	0	3.77	Ongoing
29	Construction of WWH at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	0	0	0	0	0	0	0	0	0	10.8	10.8	21.52	Ongoing

	Total	26.5	47.2	50.9	164.8	150.6	172.7	159.9	113.9	279.1	206.4	269.6	1641.39	
III. Implementing Agency – Department of Justice (DoJ) Total Number of Project Appraised = 1 Total Released / Utilized Amount = 1234.55 Crores														
Project Name under DoJ and Year wise fund released/utilized														
30	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act. The scheme has been extended upto FY 2025-26.	0	0	0	0	140	160	134.6	200	200	200	200	1234.55	Ongoing
	Total	0	0	0	0	140	160	134.6	200	200	200	200	1234.55	
IV. Implementing Agency – Ministry of Road Transport and Highways (MoRTH) Total Number of Project Appraised = 6 Total Released / Utilized Amount = 445.37 Crores														
Project Name under MoRTH and Year wise fund released/utilized														
31	Abhayam Project for safety of women and girl child, Govt. of Andhra Pradesh	0	0	58.6	0	0	0	0	0	0	0	0	58.64	Completed
32	Women’s safety in public transport, UPSRTC, Govt. of U.P.	0	0	40.2	0	40.7	0	0	0	0	0	0	80.92	Completed
33	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	0	0	0	33.6	0	0	0	0	0	0	0	33.64	Completed
34	State-wise Vehicle Tracking Platform (VTP)	0	0	0	0	25.7	139.3	27.9	11.7	15.4	35.5	1.5	257.07	Ongoing
35	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	0	0	0	0	0	0	0	11.5	0	0	0	11.53	Completed
36	Installation of CCTV in 100 Buses of Sikkim Nationalised Transport (SNT) for Women’s Safety in Sikkim	0	0	0	0	0	0	0	0	0	3.6	0	3.57	Ongoing
	Total	0	0	98.8	33.6	66.4	139.3	27.9	23.3	15.4	39.0	1.5	445.37	
V. Implementing Agency - Ministry of Railways(MoR) Total Number of Project Appraised = 3 Total Released / Utilized Amount = 339.30 Crores														
Projects under MoR and Year wise fund released/utilized														

IX. Implementing Agency – Ministry of External Affairs (MEA)															
Total Number of Project Appraised = 1 Total Released / Utilized Amount = 3.06 Crores															
Project under MEA and Year wise fund released/utilized															
45	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	0	0	0	0	0	0	0	0	0	0	0	3.06	3.06	Ongoing
	Total	0	0	0	0	0	0	0	0	0	0	0	3.06	3.06	
X. Implementing Agency – Ministry of Panchayati Raj Institutions (MoPR)															
Total Number of Project Appraised = 3 Total Released / Utilized Amount = 0.46 Crores															
Project under MoPR and Year wise fund released/utilized															
46	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	0	0	0	0	0	0	0	0	0	0	0	0.46	0.46	Ongoing
47	Sensitization of men towards women related issues including safety and security of women	0	0	0	0	0	0	0	0	0	0	0	0	0	Ongoing
48	Installation of CCTV cameras at village panchayat level using the Nirbhaya Fund	0	0	0	0	0	0	0	0	0	0	0	0	0	Appraised but awaiting approval of CFA
	Total	0	0	0	0	0	0	0	0	0	0	0	0.46	0.46	
XI. Implementing Agency – Department of Higher Education (DHE)															
Total Number of Project Appraised = 1 Total Released / Utilized Amount = 0															
Project under DHE and Year wise fund released/utilized															
49	Construction of accommodation and installation of safety devices in the form of CCTV cameras for female students and Working Women within the campus of Delhi University.	0	0	0	0	0	0	0	0	0	0	0	0	0	Appraised but awaiting approval of CFA
	Total	0	0	0	0	0	0	0	0	0	0	0	0	0	
